

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 20 of 2018

IN THE MATTER OF:

Hyderabad Pollution Controls Ltd. & Ors.

...Appellants

Vs

S. Radhakrishnan & Anr.

...Respondents

Present:

Appellants: Mr. K. Rajendra, Mr. Saurabh Jain and Mr. Smarth Aror, Advocates.

**Respondents: Mr. Virender Ganda, Sr. Advocate with Dr. S. V. Rama Krishna, Mr. Vishal Ganda, Mr. Ayandeb Mitra and Ms. Shreya Jain, Advocate for R-1 and R-2.
Mr. Abhindra Maheshwari, Advocate for R-3 and R-4**

ORDER

20.09.2019: Heard learned counsel for the Appellants in part. Hearing remained inconclusive.

List the appeal 'for hearing' on **21st and 22nd November, 2019 at 12:00 Noon.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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